

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

SHIVOM INVESTMENT & CONSULTANCY LIMITED NOT HAVING ANY MATERIAL BUSINESS ACTIVITIES AT PRESENT

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	SHIVOM INVESTMENT & CONSULTANCY LIMITED PAN: AAACG9355K CIN : U74140MH1990PLC300881
2.	Address of the registered office	Unit No. CG/76, Ground Floor, Carnival House, Off A.K. Vaidya Marg, Malad East, Mumbai-400 097
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	The Company has no fixed assets
5.	Installed capacity of main products/ services	Not applicable as the Company has no manufacturing operations
6.	Quantity & value of main products/ services sold in last financial year	The Company has no material business operations in the last financial year.
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by sending email at : cnjabd@gmail.com or shivom.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Details can be obtained by sending email at : cnjabd@gmail.com or shivom.cirp@gmail.com
10.	Last date for receipt of expression of interest	26/04/2024
11.	Date of issue of provisional list of prospective resolution applicants	29/04/2024
12.	Last date for submission of objections to provisional list	04/05/2024
13.	Date of issue of final list of prospective resolution applicants	06/05/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	06/05/2024
15.	Last date for submission of resolution plans	11/06/2024
16.	Process email id to submit Expression of Interest	shivom.cirp@gmail.com

Sd/-

Mr. Nimai Gautam Shah

Resolution Professional for Shivom Investment & Consultancy Limited

Registration No.: IBBI/IPA-001/IP-P00154/2017-2018/10323

605-606-607, Silver Oaks, Near Mahalaxmi Char Rasta,

Paldi, Ahmedabad 380 007

Date : 30.03.2024

Place: Ahmedabad